

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA
Information Technology Department

Date: 17.10.2017

Sub: Minutes of 7th IT Procurement Committee Meeting held on 16th October 2017

Present:

- | | |
|--------------------------------------|-----------------|
| 1. Shri Nilesh Sathe, Member (Life) | Chairman |
| 2. Shri A Ramana Rao, GM (F&A Life) | Member |
| 3. Shri. T S Naik, GM (CAD) | Member |
| 4. Shri A. R. Nithyanantham, CGM(IT) | Convener Member |

Special Invitees

- (a) Shri. Dr. Maruthi Prasad Tangirala - Executive Director
- (b) Shri.D.V.S.Ramesh,GM(Health)
- (c) Shri. Srihari Allamsetty, Manager(NL)
- (d) Shri. Mahesh Agarwal, DD(IT)
- (e) V. Chitra, Manager(IT)

Members of the Committee were apprised of the agenda items.

Agenda 1: BAP Implementation of change request (Cost INR 7,38,500/-) vide CCN 85, 93, 94 & 164.

The Health department has initiated the change request. In this connection the IT Department had interacted with health Department and have prepared the following list of Changes to be implemented in Health module (Product approval):

S.No mentioned in the proposed changes (Part A)	Description
246	A new section for "Adult" similar to existing Child and Proposer will be added in section 6.2.9 Day, Month and Year column should accept 0 value.
257	Multiple document attachment facility will be provided for field 11.3.



231	<p>Multiple selection of Reinsurers will be provided.</p> <p>Selection of Others (textbox) will not be provided. If there is any other reinsurer, then insurer has to first add the reinsurer in BAP and then that reinsurer will be available in the dropdown list for selection</p>
254	Multiple document attachment facility will be provided for field 11.5.
234	When user selects Others as Target group option in section 6.1.6-6.1.9, then a textbox should be displayed with character limit of 250
235	In Field 6.1.9- 6.1.10 Basis of Payout, Both Indemnity & Benefit Based - Both Indemnity & Benefit Based will be replaced with Both Indemnity & Benefit Based - Both Cashless & Reimbursement
250	In Field 8.5, Exclusions, the doc attachment label will be replaced with "Details of exclusions enclosed"
251	<p>In section 9.1, instead of text box, add option to select either Yes or No.</p> <p>If No is selected by user, then a text box should be displayed with character limit 250 and should be mandatory</p> <p>Distribution channels "Insurance Marketing Firms", "Others 1", "Others 2", "Others 3" & "Others 4" will be added to section 10.1.1</p>
228	"Others" will be added as an modes of payment option in section 6.2.7.1
229	In section 6.2.7.1, the description field will be made non-mandatory for all fields except for others.
106	In section 6.1.1, when product type is selected as Health Insurance (Group), insured type should be always "Group" only. "Group + Family" option in this case should not be applicable.
115	<p>In withdraw Product screen, a new field "Reason for withdrawal" will be added with dropdown values "Product not sold", "Unfair Terms", "Unviable" and "Others".</p> <p>If user selects "Others", then a text box will be displayed to capture description which will be mandatory field with character limit 500.</p>
230	<p>On Drafts section, option will be provided to delete the draft copy.</p> <p>When user clicks on delete icon, confirmation will be taken from user as "Are you sure you want to delete the draft" with Yes and No Option.</p> <p>If user clicks on Yes, Draft copy should get deleted.</p>



	If user selects No, then system should go back to previous screen and should not delete the draft copy.
248	In section 6.2.13, instead of textbox, Yes and No radio button option will be provided. If user selects Yes, then a table as shown below should be captured. If user selects No, then this table should not be displayed.
249	In section 6.2.14, instead of textbox, Yes and No radio button option will be provided. If user selects Yes, then a table as shown below should be captured. If user selects No, then this table should not be displayed.
253	For each year, system will display the warning message if the total does not match 100% in both the section 10.2. No change is required in section 10.3 as informed by IRDAI on 9 th Feb 2017 office note.
164.1	In section 4, new date field to be captured "Date of Compliance with HIR – 2013"
164.2	The validation of minimum 30 days will be removed, so that user can input any value starting from 0.
164.3& 164.4	Field 12.3& 12.13: Age should accept a range of age. So data type will be made as Varchar instead of numeric. <i>Field 12.14 is not having age field. Hence this change is not applicable to field 12.14.</i>
164.5	Currently system has option to add row facility in both 12.14 and 12.18 sections. Hence there is no change required.
164.6	Fields from 14.1 to 14.4 are already mandatory fields. Hence no change will be applicable in this field.
164.7	Section 15.1 to 15.16, all the documents attachment are already mandatory. Hence no change will be applicable in these fields.
164.8	Fields 6.2.8.1 and 6.2.8.2 will be made non mandatory and data type will be made varchar
164.9	As per the review comments shared by department on 3 rd March 2017, this requirement does not pertain to section 6.2.8.3 as stated in CCN 164.9 Part A but this requirement belongs to section 4 field "Currency of sum Insured". Multiple selection of currency option will be provided.

164.10	In section 6.2.6 and 6.2.9, the label Day will be changed to Days, Month will be changed to Months, and Year will be changed to Years
164.11	In section 6.2.6.1, 6.2.6.2 and 6.2.9, the field "Days" can accept any value less than or equal to 366.
164.12	In section 6.1, if user selects Product type as Group, then system will ask the question "Whether the product is a Floater or Non Floater? With Radio button options as "Floater", "Non floater" and "Both Floater & Non Floater"
164.13	As mentioned in the review comment for CCN 85 CR 254, 164.13 has been dropped. Design document of CCN 85 can be referred.
164.14	All the 3 sections, 13.1, 13.2, 13.3 will be made non-mandatory.

L&T InfoTech has estimated **62.034** man days for completion of this work. The estimate was evaluated by IT consultant and is in order. Copy of the report of IT Consultant, design document of CCN and effort estimates is attached. The total cost of implementation of the above the changes would be **INR 7,38,500/-**

After deliberations, the Committee recommends to implement the change requests vide CCNs 85, 93, 94 & 164 as per the proposal submitted by the Implementing Agency to the total cost of INR 7,38,500/-.

Agenda 2. BAP – Implementation of Change request (Cost INR 1,76,583.33/-) vide CCN 172.

Non-Life department has initiated the change request. In this connection the IT Department had interacted with Non-Life Department and have prepared the following:

S.No mentioned in the proposed changes (Part A)	Description
172	To Include Lloyds India, Lloyds Syndicate, Foreign Reinsurance branches, SEZ and Exempted Insurers in Insurance Organisation Id Management System.

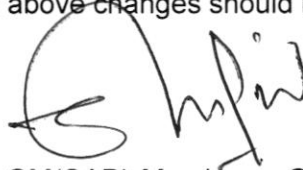
L&T InfoTech has estimated **14.833** man days for completion of this work. The estimate was evaluated by IT consultant and is in order. Copy of the report of IT Consultant, design document of CCN and effort estimates is attached. The total cost of implementation of the above the changes would be **INR 1,76,583/-**.

After deliberations, the Committee recommends to implement the change requests vide CCN 172 as per the proposal submitted by the Implementing Agency to the total cost of INR 1,76,583/-.

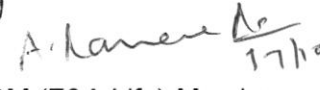
Chairman suggested that the above changes should be implemented within 2-3 weeks duration.



CGM (IT)-Member



GM(CAD)-Member



GM (F&A Life)-Member



Member (Life) - Chairman